

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: July 2, 2007**

**No. 670 / JR(S)/2007**

Pursuant to Government Office memo No. 2569/II-4-2007 dated 30.6.2007, Sri **Syed Mazhar Abbas Abidi**, District & Sessions Judge, Lakhimpur Kheri is appointed/posted as Principal Secretary, Judicial and Legal Remembrancer, Government of U.P., Lucknow vice Sri Raj Mani Chauhan.

**No. 671 / JR(S)/2007**

On reversion to the regular line, Sri **Raj Mani Chauhan**, Principal Secretary, Judicial and Legal Remembrancer, Government of U.P., Lucknow to be District & Sessions Judge, Lakhimpur Kheri vice Sri Syed Mazhar Abbas Abidi.

**BY ORDER OF THE COURT,**

Sd/-  
**(SWATANTRA SINGH)**  
**REGISTRAR GENERAL**

**No. 172 / JR (S)/ 2007, Dated: Allahabad: July 2, 2007**

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with the request to relieve Sri Raj Mani Chauhan from his present post, so as to enable him to take over charge of his new posting.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad.(Information available on E-mail).

The Officers mentioned above shall hand over charge of their present post and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Joint Registrar (Services), High Court, Allahabad forthwith.

8.

- (i) Sri Syed Mazhar Abbas Abidi, District & Sessions Judge, Lakhimpur Kheri.
- (ii) Sri Raj Mani Chauhan, Principal Secretary, Judicial and Legal Remembrancer, Government of U.P., Lucknow.

You shall hand over charge of your present post and shall proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Joint Registrar (Services), High Court, Allahabad forthwith.

9. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
10. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.

11. The Registrar (Confidential), High Court, Allahabad.
12. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
13. The Joint Registrar (I), High Court, Allahabad.
14. The Deputy Registrar (G), High Court, Allahabad
15. The Assistant Registrar (Budget), High Court, Allahabad.
16. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
17. The Section Officer (Admin.C Section), High Court, Allahabad.
18. The Section Officer (Conf. B, Section), High Court, Allahabad
19. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
20. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

**BY ORDER OF THE COURT.**

**Sd/-  
(PRATYUSH KUMAR)  
JOINT REGISTRAR (SERVICES)**